

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-1120(ND)2018

CORAM:

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2019.

NAME OF THE COMPANY: M/s. Corporation Bank V/s. M/s. Clover Forging & Machininh Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

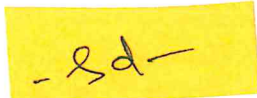
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Ms. Tine Abraham and Ms. Jojogandha Ray, Advocates for RP

ORDER

No time left in view of the constitution of the Special Bench post lunch.

Renotify this case for further consideration on 14th November, 2019.



(L. N. Gupta)
Member (T)



(Ina Malhotra)
Member (J)